

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT-III

53.C.P. 3897/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.01.2020**

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd

SECTION 66 OF COMPANIES ACT, 2013

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**ORDER**

At request, list this matter on 30.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)